## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.186/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Ms. Manaroma Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th April, 2017, 10.30 A.M

Name of the		Naviplast Traders Pvt.Ltyd & Ors.		
Company		-Versus-		
		R.G.Shaw & Sons Pv	/t.Ltd.	
Under Section		7		IBC
SI.	Name & Designation of Authorized		Appearing on behalf	Signature with date
No.	Representative (IN CAPITAL LETTERS)		of	4
1.	AKASH	SHARMA, PCS	} financial Cocquit	for Axash Shame
2.	KANISHK	KHETAN, ADV.	) Setitioners	12.4.17
1.		BHOTORIA, ADV	Contract Debtel	12/04/277

## ORDER

Ld. Counsels for the petitioners and the respondents are present.

Order pronounced. Let a copy of the order be given to the parties subject to compliance of requisite formalities.

(Manorama Kumari) Member (J) (Vijai Pratap Singh) Member (J)